NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

Appeal No. 142/252/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE COMPANY: JMKC Jewels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s): Mr. Himanshu Harbola, Advocate

For the Respondent (s): None

ORDER

Notice to the ROC returnable on 8th December, 2017. It is submitted that despite up-to-date returns filed, the name of the applicants has been struck off from the Register of the ROC arbitrarily. Steps be taken. Dasti as well.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)
Member (J)